## **RAJYA SABHA**

1

Thursday, the 26th November, 1987/ 5 Agrahayana, 1909 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

## ORAL ANSWERS TO OUESTIONS

## Central projects in Rajasthan

\*281. SHRI SANTOSH BAGRO-DIA: Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the number of the various Central projects in the State of Rajasthan for which allocation of funds were made during the Sixth Five Year Plan;
  - (b) whether the entire funds were utilised;
  - (c) if not, the reasons therefor;
- (d,) whether any assessment has been made about the escalation in the cost of the on-going projects; and
  - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM): (a) and (b) According to the available information, 10 Central projects each costing more than Rs. 20 crores in the State of Rajasthan were allocated funds and these were fully-utilised.

- (c) Does not arise.
- (d) and (e) In regard to the ongoing Central projects each costing more than Rs. 20 crores, an assessment made as part of the quarterly monitoring system shows that only one of the projects viz. Suratgarh-Bikaner Gauge Conversion in the Railway sector is having a time-over run of 24 months and cost over run of 96 per-«ent.

SHRI NIRMAL CHATTERJEE: Sir, Q. No. 281 and Q. No. 295 may be taken up together. Both are regarding the same subject.

MR. CHAIRMAN; There is a long distance between the two.

AN HON. MEMBER: It is a quite different question.

SHRI SANTOSH BAGRODIA: Sir, when you say that the entire funds allocated have been utilised, I believe it also means that the projects have been completed. If so, this is a great achievement. If not, what is the stage of completion of each project and how much more time and money will be required to complete these uncompleted projects?

Secondly, what was the original schedule to complete this railway project, that is the Suratgarh-Bikaner Gauge Conversion Project, what is the reason for such an abnormal delay of two years and how are you going to find the excess funds' required? If not, when do you think these extra funds will be available to complete this project?

SHRI SUKH RAM: Sir. out of the ten projects which were being implemented during the Sixth Five-Year Plan, eight were commissioned completely and two have spilled over to the Seventh Five-Year Plan. As I have already stated in my reply to the main question, five on-going projects are being implemented during the Seventh Five-Year Plan. Three are new projects and two are spilled-over projects from the Sixth Five-Year Plan. Out of these five, in only one project there is time overrun and cost overrun, and the reason for that is non-availability of the requisite funds for the completion of the project. Now the Railway Ministry has given priority to the project. According to the information made available to us. Rs. 17.90 crores have been allocated in the current financial year, and this project is proposed to be completed in March, 1988.

SHRI SANTOSH BAGRODIA: My first question has noten replied because out of the ten projects, only eight have been completed. I wanted to know what had happened to the other two projects. What is the status of those two projects?

SHRI SUKH RAM. Sir, these two projects are: Modernisation of the Ajmer Workshop and Suratgarh-Bikaner Gauge Conversion. Regarding the Suratgayh-Bikaner Gauge Conversion, I have already made my position clear. As far as the modernisation of the Ajmer Workshop is concerned, there is no time and cost overrun, but it has spilled over to the Seventh Five-Year Plan. I have already stated that the total capacity for overhauling of coaches was 220. Now this capacity is being increased to 350. So, I think this is go:ng to be completed within the schedu ed time. If you want information regarding when each project was to be commissioned and when revised estimate of each project was prepared, I can supply you the list. I have got this information with me, but if [ read it out it will take some time.

SHRI SANTOSH BAGRODIA: What is the role of the Ministry of Programme Implementation...

MR. CHAIRMAN: No, you already have asked two questions.

SHRI SANTOSH BAGROD A: That was only a clarification.

MR. CHAIRMAN: No.

SHRI SANTOSH BAGRODIA: Sir, I wanted to ask. ..

MR. CHAIRMAN: Dr. Sha:-ma.

DR. H. P. SHARMA: On 5 thing which the answer makes clear is that Rajasthan simply does not exist as far as the location of Central projects is concerned, despite three facto re. The three factors are: Rajasthan is the second biggest State in area; it has strategic location and its'acute vulne-

In regard ,to part 2 of the answer, which admits that there is a 24-month delay and there is a 96 per cent escalation in the cost. I have one question to ask. First, you say that there is a delay and then you use this plrs for not accepting other projects; that unless we can finish the . previous projects, you will not take up the new ones. So, the State suffers on both counts.

An important principle is used in the completion of projects. It is accountability. Have you been able to fix any accountability for such a long failure in implementation?

SHRI SUKH RAM: There is no doubt that Rajasthan is a bigger state in area and Rajasthan should get more projects. I agree with the hon. Member. But as far as the allocation of projects is concerned, it depends mainly upon the natural endowments in the State and techno-economic feasibility. It is no,t decided on State basis. That is the reason and it may be possible. . .

DR. H. P. SHARMA: So you mean to say that that is the reason that the State has not been able to get its share?

SHRI SUKH RAM: But there are efforts by the Planning Commission to remove the imbalances in other ways. When the Central assistance is made available to the States, backwardness is taken into consideration. Twenty per cent of the allocation is made on the basis of the per-capita income. This allocation is made if the per-capita income is less than the national income. There are certain other Central schemes like the Dese.t Development Programme and the Drought Pronearea Programmes which take this into account. Then on the recommendation of the Finance Commission, backwardness of the State has been taken into consideration for allocating the non-Plan funds to the States. These are the

Commission has been taking to remove the backwardness of particular areas.

The hon. Member has asked how these projects are being expedited and what is the role of the Government of India to expedite these The whole emphasis has been to expedite the implementation of these projects and avoid time overrun, which leads to cost overrun. that purpose. this Programme Implementation Ministry-has been created which monitors all the projects which cost Rs. 20 crores or more. This monitoring is done on monthly and quarterly basis. Moreover, the system of flash report monitoring has been introduced. It is the most scientific system. Along with this flash report, exceptional reports are prepared in which the unresolved problems are mentioned. They are sent to the administrative Ministries so that they can take action on those unresolved problems. Thus continuous measures are taken so that administrative Ministries take suitable action to expedite the programme.

SHRI P. SHIV SHANKER: Mr. Chairman, Sir, I would like to add only one aspect of it. The hon. Member was particular about asking the question whether there was an uneven extension of the assistance by the Central Government. In fact, in the Sixth Five Year Plan, the outlay for the State of Rajasthan was Rs-2,225 crores but the actual expenditure was Rs. 2,134 crores and the Seventh Five Year Plan outlay is Rs. 3,000 crores. Many a State has got less than this amount. Even today there are Central projects apart from what my hon. colleague has mentioned. I think, there are 10 projects which are under implementation at this stage.

SHRI VISHWA BANDHU GUPTA: Mr. Chairman, Sir, may I know from the hon. Minister whether the performance of Rajasthan is comparable with other States? My hon. colleague has already asked a question whether

it is slow or faster or under implementation stage.

My second question is, whether any of these Central projects relate *to* increasing the water supply which is in short supply in Rajasthan. As we all 'know, (drought affects Rajasthan more than other States.

SHRI SUKH RAM: Sir, this *is* not within the purview of this question. This question relates to the projects in Rajasthan which have been set up by the Central Government. If -the hon. Member gives me a separate notice then I will give a reply to it.

SHRI BIR BHADRA PRATAP SINGH: Mr. Chairman, Sir. so far as on-going projects are concerned, can we afford to have cost overrun to the tune of 96 per cent? Practically it may be 100 per cent. In view of this, may I know from the Minister what drastic steps he proposes to take to save the projects from becoming contractors' and engineers' paradise?

My second question is, may I knowfrom the hon. Minister what is the Planning Commission's assessment ofi the total cost overrun of the projects during the Sixth Five Year Plan?

SHRI SUKH RAM: Sir, the question relates to the projects in Rajasthan. If he wants to know about the total cost overruns of all the projects i in the country during the Sixth Five Year Plan, then, he has to give me a I separate notice for that.

SHRI BIR BHADRA PRATAP SINGH: In your reply you have mentioned that the cost overrun is to the tune of 96 per cent.

SHRI SUKH RAM. If you have heard my earlier answer, I made it clear that this delay was on account of the non-availability of the requisite funds for this project and now it has resulted in cost overrun. of 96 pet-cent. That is unfortunate, we agree. But on account of certain financial constraints, it was not possible to pro-: vide adequate funds, Now, the Rail-

way Ministry has given priority to this project. As I told you, Rs. 17.90 crores has been allocated in the current financial year for this project. It is going to be completed in March, 1988.

SHRI JASWANT SINGH: Mr. Chairman. Sir, Rajasthan is, perhaps, one of the very few States where I would like to say, without entering into any controversy about the methodology of the statistics arrived at, in fact, by the Government's own methods that our poverty level have actually risen between the two Plans. If I ask about that the Minister will say it is not his portfolio and he would need a separate notice. Therefore, I ask specifically about Rajasthan canal renamed as Indira Gandhi canal. What is the difficulty standing in the way of the Central Government from taking it over as a Central project and completing it whereby a great many difficulties of Rajasthan would be obviated?

SHRI SUKH RAM: sir, the Indira Gandhi canal in Rajasthan is a State project and the State is going very well. This year also, if I remember correctly, about Rs. 15 crores have been additionally allocated for this project out of the drought relief funds and out of the border area programme funds, Rs. 15 crores.

As far as the Rajasthan projects are concerned, my hon. colleague hag already made it clear that hi addition to the five ongoing projects which are located specifically in Rajasthan there are certain other projects which are inter-State in character and they are HBJ pipeline, Rihand transmission lines... (Interruption).

SHRI JASWANT SINGH: Sir, the information given by the hon. Minister is admirable but it is unsought. What I had asked for was: what stands in the way of the Government of India to take over the Indira Gandhi Canal Project as a Central project and complete it quickly? The rest of it is verbiage which he can lay on the Table of the House

SHRI SUKH RAM: Sir, I am not aware whether there is any request made by the Rajasthan Government to the Government of India to take over this project, (Interruption)

SHRI JASWANT SINGH; Is that the only difficulty? Because there is no request from the Rajasthan Government, therefore, the Central Government is not doing it. Is that the only difficulty?

## (Interruptions)

SHRI SUKH RAM: Sir, in the case of projects which are being implemented by the State Governments, we do not interfere in their functioning but if the Rajasthan Government makes a request, we will definitely consider it.

SHRI B. SATYANARAYAN RED-DY: Mr. Chairman, Sir, the hon. Minister while replying to this question said, so far as the ongoing projects are concerned, there is a delay in implementation due to paucity of funds. We have been hearing this answer in this House for a number of years that due to paucity of funds, no projects are being completed in time and there is a cost escalation of a project .by 50 times or 100 times. I do not know why Minister says, how priority has been given. I would like to know why this priority has not been given earlier and why it is being delayed. This is a lapse on the part of the Government not to take these projects in time. These projects are very essential for the life of the nation, for the life of the society and they should have been completed in time.

SHRI SUKH RAM: Sir, it fa, wrong to say that projects suffer on account of nonavailability of funds. It is only in rare cases that flow of funds is not adequate. Otherwise, in all the cases which we are scrutinising, monitoring, there is no problem of flow of funds. But in certain cases, there is a problem. As far as the Railway Ministry is concerned, there are problems. If you "kindly hear me, you will appreciate the problems. In the

Railway Ministry particularly, there are demands for starting new railway lines and due to the financial constraints in respect of some projects, commissioning date and other things cannot be given. Out of the funds made available to the Railway Mink-try, they have to distribute those funds amongst a number of railway lines. So, it is not possible to complete railway lines on schedule. (Interruption) In the Railway Ministry particularly, for starting new lines, there are problems and it is not possible to allocate funds which are required by the Railway Ministry to complete those lines in time.

SHRI B. SATYANARAYAN RED-DY: We sought information in respect of ongoing projects and not on new lines.

SHRI SUKH RAM: Sir, I have replied about Rajasthan and here, only one project is delayed and the rest are on time and there is no problem of cost overrun and I have given the reasons for that also.

श्री भंबर लाल पंवार: सभापित महोदय, प्रश्न के उत्तर में माननीय मंत्री जी ने 10 केन्द्रीय परियोजनाओं का उल्लेख किया है। साधारणतया उत्तर के साथ उन परियोजनाओं के बारे में स्टेटमेंट होना चाहियेथा तांकि उसके माध्यम से हम पूंछ सकते कि किस प्रकार से विन परियोजनाओं में कितनी डिले हो रही है। तो एक तो इसके लिये स्टेटमेंट या जाए हमारी जानकारी के लिये।

दूसरे में जानना चाहता हूं कि इनकी मिनिस्ट्री के साथ प्रोग्राम इंप्लीमेंटेशन मिनिस्ट्री का भी कोई अधिकारी होता है जो इन पियोजनाओं को पूर्ण करने के लिये इनका मानिटींग करता है या इनका स्वयं का कोई पसंनेल वहां जाता है जो तकनीकी दृष्टि से उनको देखें। कोई इंस्पेक्टर वहां जाता है ताकि इस डिले को कम किया जा सके? जैसा कि जसवन्त जी ने पूछ लिया। राजस्थान की ग्रभी की वर्तमान स्थित को देखते हुए प्राथमिकताओं को भी आपको

नाएं केन्द्रीय परियोजना में लाने में कोई दिक्यत आती है प्राथमिसता के आधार पर, यह मैं मंत्री महोदय से जानना चाहता हूं।

**श्री सुखराम :** सभापतिः जी, जैसा मैंने कहा कि पांच योजनायें जो कार्यक्रम कार्यान्वयन मंत्रालय मानिटरिंग वर रहा है उसमें चार बोटइम परहैं। नतो इसमें देरी है और न रुपया ज्यादा लग रहा है। इसमें रिवाइज्ड एस्टीमेट का कोई प्रशन नहीं है। एक में देरो हुई है उसका मेंने आप को बता दिया। राजस्थान के लिये पानी की परियोजनायें बननी चाहिए इसके लिये में भाननीय सदस्य से सहमत हं और उसमें जो राज्य सरकारों की योजनाय चल रही है उसमें जिलना मना-लिब हो सकता है उतना केन्द्रीय सरकार उन योजन स्रों के लिये धन उपलब्ध करा रही है और भी अगर राजस्थान सरकार की तरफ से कोई ऐसा आवेदन आयेगा. वैसे तो भुखांग्र स्तः लोगों के लिये इसमें भी रूपया दिया हुआ है भगर फिर भी और कोई सुझाव ग्रायेगा तो उसको भी प्लानिंग कमीशन सिम्पेथिटिकली देखेगा।

SHRI A. G. KULKARNI; The Minister said that cost overruns are there, to the tune of 96 per cent, in respect of only one project in Rajasthan. During the last two weeks, the Programme Implementation Committee has brought out Rs. 200 to 255 crores as cost overruns on Rs. 20,000 crores. So, taking into account the factor of wasteful expenditure which ultimately reflects, after the completion of the project, on the per-unit cost of the project, will the Minister for Planning please assure the House that the strategy adopted in the case of the various plans at various stages will be\* so business like that the implementation will be quick and the fruits of such projects flow to the population\* for which they are undertaken? Unless it is done, such type of cost overruns ultimately waste the country's resources which are very scarce and for which we are clamouring to have

SHRI SUKH RAM; Sir, the concern of the hon.' Member is quite right and this is the reason why the hon. Prime Minister created the Programme Implementation Ministry in order to ensure that the projects are expedited and that there is no time and cost overrun. For that purpose, as I have already mentioned, a flash report monitoring system. been introduced which is the most scientific and in which documents with exceptional reports on resolved problems are prepared and the Implementing Ministry or the implementing authorities are forewarned as to the problems which are going to be faced during the next five or six months so that they may prepare themselves for resolving those problems. Then, in addition to that, task forces are deployed so that the inter-ministerial problems are resolved. As far as the implementation part is concerned, that is the job of the Implementing Ministry. Our job is to identify the causes, the reasons, leading to delay and cost overruns. They are monitored every month and an awareness is created about the weaknesses or shortcomings in the milestones' which are fixed for completion of the project. And there is a regular pressure put on the implementing authorities so that they achieve the milestones or the targets which have been fixed. As far as accountability is concerned, a new approach has been adopted now. Those chief executives responsible for the implementation of the project are posted in such, a way that they remain in service even after two or three years of their tenure so that accountability can be fixed. These are the steps taken by the Government.

SHRI A. G. KULKARNI; My question has not been answered completely in the sense—you will appreciate—just as a doctor is given a pathological laboratory or an x-ray unit, the Prime Minister ha<sub>s</sub> given him the portfolio; the doctor is the implementation Ministry. You cannot, say somebody else is not doing his job. For heaven's sake, you have a duty to en-

sure that the pathological laboratory and the X-ray unit are used for the purpose for which they are intended. Have a special cell. You cannot simply say that the laboratory is there and the doctor is the implementing authority. Then *who* are you? Are you only a nurse?

MR. CHAIRMAN: Accordingly he is a bad pathologist.

SHRI A. G. KULKARNI; They have wasted Rs. 20,000 crores. Who is responsible for it?

MR. CHAIRMAN: Next . . .

SHRI A. G. KULKARNI: Let them reply. Why are you going to the next? He is here for replying.

SHRI SUKH RAM: We prescribe the medicine and the medicine has to be given by the doctor.

श्री नत्था सिंह : समापति महोदय. माननीय मन्द्री जी से मैं यह जानना चाहता हं कि राजस्थान में दस में जो आठ परियोज-नायें आपने चाल गए दी हैं उन ग्राठों में से 6 तो चाल है और दो चल नहीं हैं तो ये परियोजनाएं कौन-कौन सी है जिन पर काम चल रहा है और वे परियोजनाये कौन सी है जो विचार धीन हैं. जिन पण म्राप विचार शरने जा रहे हैं ? बात में यह जानना च हता है कि राजस्थान को आजकल भयंकर धकाल का सकाबला क'रना पड 'रहा है। ऐसी स्थिति में हांदिल गांधी नहर जो जैसलमे र तक पहंच गई है और जैसाधि अभी हमारे माननीय सदस्य असवन्त सिंह जी ने कहा कि केन्द्रीय सरकार उसको अपने हाथ में लेव र पश्चिमी राजस्थान की हराभरा बना सकती है तो क्या केल्हीय सर-कार इस नहर को अपने हाथ में लेहार हम नहर को पुरा करेगी?

श्री सुखराम : सभापति जी, जो प्रोजक्ट कम्पलीट हो चुके हैं व हैं खेतरी कापर कम्पलैक्स, गैन टरवहन खेतरी, देवरिया स्मल्ट एंड एक्सपेंशन, राज्यारा दरीवा माइंस, सडनीइजेशन बाफ बार्जिन, वर्ष शाप, सूरजगढ़-बीकानेर गाज कंवर्जन, सुरतगढ़-गोरखपुर बार०ए०पी०पी० यनिट

नं ।, अपर ए पा पा यनिष्टनं 2, एच डब्स्य यू-पो कोटा । इनमें से भं उताइजेशन के बाद अजमेर-स्रतगढ-वाकानेर गाज लाइन चाल है। बाकी य ठ अस्पलाट कर दो है। समापात जी, जहां तर इंदिए गांधी नहर का सवाल है उन्ना जन व दे दिया गया है माननीय सदस्य च उचको सुना होगा।

श्री मीर्जा इर्शादबेग: समापति मडोदय, जहां तक रेलों के प्रोजेक्ट का ार ल है, एउ पत्र के जवाब में रेज मंत्र। ने वह है। कि जो नहीं लाइनें हैं ग्रीर जो परिवर्शित लाइनें हैं उनके लिये प्लानिंग क नी शन से जो नैसा म गांगवा था उसमें वह उत्की मांग की 25 प्रतिशत भी संत्रिट नहीं तर पाये। मान्यवर, इस सदन में वर्ग अवग-अलग योजनाओं को मांग उटती है, जब तब सिन्न-भिन्न क्षेत्रों से इसकी मांग उठती है तो में मंत्री महोदय से यह जानना च हुता हो कि रोल मंत्रालय ने प्लानिंग क्सी-शन के सामने जो मांग रखी है और वह उसके बारे में 25 प्रतियत भी संतुष्टि नहीं हर पाय हैं तो जो पर्याप्त भाव। में उनकी योजनाएं है वह पोजनाएं किए अवधि तक उसे संतुष्ट सर पाएंगे। उसके लिये प्रोग्राम इम्पलीमें टेशन मिनिस्ट्री क्या हम को आ प्रवासन देना चाहतो है कि हमारे द्वारा इतने सनय में तमाम मानों को संतष्ट किया जा धन्ता है ।

भी सुखरामः समापति जी. इस प्रयन का मल प्रयन से कोई ताल्लक नहीं है इसके लिये वे अजग से नोटिए दें। प्ल निग रामी भन को इतना रुपया देता है (व्यवधान) मैं तो कह रहा हूं कि इसके लिये अलग से नोटिस दें। मैं यहां पर प्रोग्राय इंप्ली-मेंटेशन मिनिस्ट्री की तारक से जवाब दे रहा हं और वह उसी मानले में है जो योज-न ए इम्पर्ला में टेशन हो रही हैं. . (व्यव-

श्री राम ग्रवधेश सिहः अत्पके पास पैसे की कनी नहीं हैं ... (व्यवधान)

MR. CHAIRMAN: Now, Prof. Chandresh Thakur.

SHRI N. E. BALARAM: Sir, we have already spent about thirty minutes on one question. .. (Interruptions) .

PROF. CHANDRESH P. THAKUR: Sir, the Minister has, in. his reply, talked about cost and time overruns. . . . {Interruptions}. There is also the related question of underutilization of allocated funds, certainly at the State levels and also some what at the Central level. 1 think the Planning Commission has a Department of Evaluation and Monitoring which has been working for quite some time. In addition, the honourable Prime Minister has created a new Department, the Department of Programme of Implementation. My curiosity is whether there is any overlap, eomplementa-riness, or whether there is competitive evaluation and monitoring as a result of these dual agencies.

The second part of my question is whether there is any way to find out what the final outcome is of these monitoring and evaluation reports in terms of improvement in operational efficiency?

SHRI SUKH RAM: Sir, there is no overlapping between the Programme Implementation Ministry and the Division in the Planning Ministry. The Programme Implementation Ministry, as I have already made clear, monitors all these projects, Central projects, whereas in the Planning Commission a review is made when there are annual discussions with the Governments. Now the inputs are provided by the Programme Implementation Ministry and the Planning Commission is taking advantage of these inputs and there are more pointed discussions on them and you come to know which are the problems which have to be resolved. And, Sir, with regard to the second part of his question..Mr. Thakur. what was your second question?

PROF. CHANDRAESH P. THAKUR: It is about the- outcome of this monitoring in terms of operational efficiency.

SHRI SUKH RAM: Sir I have already made it clear that there is this awareness which has been created

and pressure has been generated on the implementation authorities.

MR. CHAIRMAN; Yes, Mr. Nirmal Chatterjee.

SHRI NIRMAL. CHATTERJEE: Sir, my question will -be a pointed one and I would like the senior Minister to reply to it

Sir, even cost escalation is no cost escalation because prices are rising all round. My question, therefore, is: What is the real cost escalation and what is it due to? Is it because of the fault in formulating the projects at the initial stage itself like showing a project as costing about a hundred crores whereas it would cost more and which would not be accepted? Is it due to this kind of an approach that this cost escalation takes place and not necessarily due to price rise?

Secondly, Sir, there was the approach not to spread your resources thinly. Is the Government going back on that? In other words, are they content with spreading the resources thinly? Thirdly, is the Government so soft that the pressure of different people does not permit you to enter into 'zero' budgeting?

SHRI P. SHIV SHANKER: Taking the latter part regarding the spreading of resources, there is no change so far as' this is concerned. Regarding the earlier question with reference to the cost escalation, I quite concede that when once there is time overrun and then the project is not completed within time, it does get affected. So the inflation in future has also to be taken into consideration. It does happen. I do not deny that. But there are various causes for it. I would not like to narrate them because these are quite a lot, but I can place them on the Table of the House so that the hon. Member can go through them at his leisure.

MR. CHAIRMAN: Next question: 282 Hon. Member absent. (Interrup tions).

\*282. [The questioner (Shri Naresh C. Puglia) was absent. For answer, vide Col......infra].

श्री राम श्रवधेश सिंह: मान्यवर, कोई ऐसा इम्पाटेंट क्वेश्वन हो जिससे राष्ट्रहित का सवाल जुड़ा हो और... (श्रवधान) श्रीर कोई सदस्य पूछ के रोज बाहर चला जाए श्रीर सवाल का जवाब सदन में श्राए लेकिन सदन में चर्चा नहीं, हो तो श्रव्छा नहीं है।

MR. CHAIRMAN: During the Question Hour, there can be no point of order. Kindly sit down.

श्री राम श्रवधेश सिंह : सदस्य सदन में अनुपस्थित हो । और जवाव आए सदन में, तो उसके बारे में सदन क्या विचार नहीं करेगा ? सवाल और जवाब सदन की सम्पत्ति होता है । वह यदि सदन की सम्पत्ति बन गई और इस प्रकार चला जाए... (ह्रावधान) में चाहता हूं कि आप व्यवस्था दें कृपा करके—कि कोई सवाल हो, जिसका संबंध राष्ट्रहित में हो... (श्रवधान)

श्री सभापति : ग्राप बैठ जाइए ।

श्री राम श्रवधेस सिंह :... और सवालकर्ता यहां से जानवूझ कर के बाहर चला जाए, तो फिर उसका जवाब क्यों नहीं लिया जाए ?

श्री सभापति : ग्राप बैठ जाइए ।

Question No. 283.

Setting up of projects for electronic switching system and VCR in Punjab

- \*283. SHRI HARVENDRA SINGH HANSPAL; Will the PRIME MINISTER be pleased to 6tate:
- (a) whether there is any proposal under Government's consideration to set up an Electronic Switching System Project and a Vido Cassette Recorder Project in Punjab;
- (b) whether the Punjab Government have urged the Central Government several times to set up these projects; and